

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 658/2001

New Delhi this the 16th day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Bhagwati Prasad Shrivastava,
Retired Chief Booking Supervisor,
Northern Railway Station,
Delhi Junction
under D.R.M., N.Rly.,
New Delhi.

... Applicant

(By Shri M.L.Sharma, Advocate)

-versus-

1. Union of India through
General Manager, Northern Railway
Headquarters Office, Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Applicant had been promoted to the post of Chief Booking Supervisor in the pay scale of Rs.2000-3200 and was posted at Sonepat by an order passed on 8.11.1996. Applicant did not accept the order of promotion as he did not desire to go on his posting to Sonepat. Aforesaid order of promotion was, therefore, not given effect to. Applicant, in our view cannot insist on the aforesaid order of promotion as also on his posting at Delhi.

2. Present OA which has been filed after applicant has retired on superannuation claiming

(2)

benefits of the aforesaid promotion, in our view, is devoid of merit. The same is accordingly summarily rejected.

(Govindan S. Tampi)

Member (A)

(Ashok Agarwal)

Chairman

/as/